

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203

C.P.(CAA)/49(AHM)2023 in CA(CAA)/38(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Honest Buildcon Pvt. Ltd.
(Transferor Co.)

.....Applicant

Swayam Shipping Servces Pvt. Ltd.
(Transferee Co.)

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Pragati Bansal, Adv. for Mr. Ravi Pahwa, Adv.

For the RD

: Mr. Shiv Pal Singh

For the Income Tax

: Ms. Bhumi Gandhi, Adv. a.w Ms. Maithili Mehta, Adv.

For the RoC

: Ms. Rupa Sutar, Dy. RoC

ORDER

Ld. Counsel for the Income Tax Department seeks adjournment.

List for further consideration on 08.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)